

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.609/05

Thursday this the 17th day of August 2006

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.K.B.S.RAJAN, JUDICIAL MEMBER**

A.R.Gangadharan,
S/o.M.I.Raman,
Key Man, Southern Railway, Alleppey Section.
Residing at Railway Quarters, Near Lighthouse,
Thumpozhi, Aroor.

...Applicant

(By Advocate Mr.Martin.G.Thottan)

Versus

1. Union of India represented by the General Manager,
Southern Railway, Headquarters Office,
Chennai - 3.

2. The Divisional Railway Manager,
Southern Railway, Trivandrum Division,
Trivandrum.

3. The Assistant Divisional Engineer,
Southern Railway, Quilon.

4. P.G.Sasi,
Gangmate,
Office of the Section Engineer (P.Way),
Southern Railway, Thumpozhy, Alleppey.

5. C.R.Madhukumar,
Gangmate,
Office of the Section Engineer (P.Way),
Southern Railway, Aroor.

...Respondents

(By Advocate Mr.Sunil Jose [R1-3] & Mr.TCG Swamy [R5])

This application having been heard on 17th August 2006 the Tribunal
on the same day delivered the following :-

.2.

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

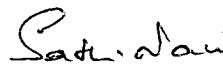
When the matter came up today, counsel for the applicant submitted that he would not like to pursue the matter. Accordingly, the O.A is dismissed as not pressed.

(Dated the 17th day of August 2006)



K.B.S.RAJAN
JUDICIAL MEMBER

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SATHI NAIR
VICE CHAIRMAN